

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 10248- JK (LD) of 2025**

**DATED:- 20 - 08 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

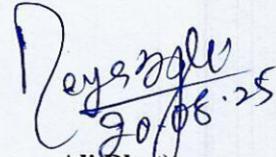
Sd/-  
(Achal Sethi)  
Secretary to Government

Dated: - 20.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



**Annexure to the Government Order No:- 10248- JK(LD) of 2025 dated 20.08.2025**

| S.No | Case No.            | Title of case                                     | OIC   |
|------|---------------------|---|---|
| 1    | WP(C)2428/2024      | Sanjeev Kumar Vs UT of J&K and Ors                | Er.Jatinder Kumar Executive Engineer Jal Shakti (PHE) Division Nowshera       |
| 2    | CCP(S)245/2025      | Sanjeev Kumar Vs UT of J&K and Ors                | Er.Jatinder Kumar Executive Engineer Jal Shakti (PHE) Division Nowshera       |
| 3    | WP(C)1424/2025      | Rashmi Devi Vs UT of J&K and Ors                  | Er.Jatinder Kumar Executive Engineer Jal Shakti (PHE) Division Nowshera       |
| 4    | OA/808/2025         | Sat Paul Vs UT of J&K and Ors                     | Er.Jatinder Kumar Executive Engineer Jal Shakti (PHE) Division Nowshera       |
| 5    | OA/ /2025           | Shamsher Singh Vs UT of J&K and Ors               | Er.Jatinder Kumar Executive Engineer Jal Shakti (PHE) Division Nowshera       |
| 6    | O.A 829/2025        | Krishan Lal Vs Jal Shakti Department and ors.     | Er. Naresh Kumar, Executive Engineer  |
| 7    | WP(C) No. 1152/2025 | Sri Y. Murl. Mohan Reddy vs Ut of J&K and ors.    | Er. Naresh Kumar, Executive Engineer  |
| 8    | WP(C) No. 1936/2025 | Angraz Singh Vs UT of J&K and ors.                | Er. Sumeet Kumar, A.E.E   |
| 9    | O.A No. 263/2024    | titled Subhash Chander V/s UT & Ors.              | Er. Rajesh Gandotra Executive Engineer Tawi Canal Construction Division Jammu |
| 10   | OA 1067/2025        | Mohd Iqbal vs UT of J&K                           | Sh. Manoj Gupta, Executive Engineer PHE Mechanical Division Rajouri           |
| 11   | OA 494/2025         | Mushtaq Hussain VS UT of J&k & Others             | Sh. Manoj Gupta, Executive Engineer PHE Mechanical Division Rajouri           |
| 12   | WP© 2035 /2025      | Mohd Farooq & othrs. Vs UT of J&K & othrs.        | Sh. Manoj Gupta, Executive Engineer PHE Mechanical Division Rajouri           |
| 13   | OA /2025            | Kasturi Lal & othrs. Vs UT of J&K & othrs.        | Sh. Manoj Gupta, Executive Engineer PHE Mechanical Division Rajouri           |
| 14   | OA No. 1058/2025    | Ghulam Mohd Sheikh & ors Vs Jal Shakti Department | Er. Harish Chander (Executive Engineer Jal shakti Hydraulic Division Ramban)  |
| 15   | O.A. No. ..../2025  | Abdul Rashid Sheikh Vs UT of J&K and ors          | Er. Harish Chander (Executive Engineer Jal shakti Hydraulic Division Ramban)  |
| 16   | WPC No 1928/2024    | Bushan Kumar Vs UT of J&K and Ors                 | Bharat Vikas Sharma Executive Engineer Jal Shakti PHE Division Doda           |
| 17   |                     | Geeta Devi Vs UT of                               | Bharat Vikas Sharma   |

*(Handwritten Signature)*

|     |   |  |   |
|-----|---|--|---|
|     |   | J&K and Ors  | Executive Engineer Jal Shakti PHE<br>Division Doda                                |
| 18  | CP No 366/2025                              | Nissar Ahmed Vs Sh.<br>Shaleen Kabra and Ors   | Bharat Vikas Sharma<br>Executive Engineer Jal Shakti PHE<br>Division Doda         |
| 19  | WP(C)<br>1963/2025                          | Mushtaq Ahmed Vs UT<br>of J&K and Ors.   | Er. Harish Chander (Executive Engineer,<br>Jal Shakti, Hydraulic Division Ramban) |
| 20  | WP(C)<br>No.1844/2025                       | Sukhbir Singh and Others<br>V/S UT of J&K and Ors  | Sanjeev Gupta, Executive Engineer<br>Irrigation Division Akhnoor                  |
| 21  | WP(C) No.<br>1992/2025                      | Charanjeet V/s UT of<br>J&K and Ors  | Sanjeev Gupta, Executive Engineer<br>Irrigation Division Akhnoor                  |
| 22  | WP(C)<br>1115/2025                          | Abhishek Pawar Vs UT<br>of J&K and Ors.  | Er. Desraj Sharma (Executive Engineer,<br>Irrigation Division-1                   |
| 23  | CPSW<br>390/2018 in<br>SWP No.<br>386/2011  | Gang Coolies and Mates<br>Association and Ors  | Mr. Altaf Geelani, Execuitve Engineer   |
| 24. | CCP(S)<br>430/2024 in<br>WP(C)<br>1912/2024 | M/s K.S Constructions<br>Vs Rajeev Ranjan,<br>Commissioner Secretary<br>Revenue Department &<br>others.                              | Er. Virender Singh, XEN, Flood Control<br>Division Samba                          |
| 25  | OWP 604/2011                                | NHPC LTD Versus UT<br>of J&K and ors   | Mr. Ashwani Kumar JKAS, Secretary,<br>JKWRA                                       |
| 26  | WP (C)<br>204/2025                          | M/S Gousia Road<br>Construction co Vs UT of<br>J&K (Irrigation and<br>Flood Control)   | Mr. Ashwani Kumar JKAS, Secretary,<br>JKWRA                                       |
| 27  | WP (C)<br>207/2025                          | M/S SA Power Utilities<br>Pvt Ltd VS UT of J&K<br>and Ors  | Mr. Ashwani Kumar JKAS, Secretary,<br>JKWRA                                       |
| 28  | WP (C)<br>637/2025                          | M/s Magpie Hydel<br>Construction Industries<br>Private Limited Vs Union<br>of J&K and Anr.<br>(General Administration<br>Department) | Mr. Ashwani Kumar JKAS, Secretary,<br>JKWRA                                       |
| 29  | WP (C)<br>3008/2025                         | M/S Mass N Engy Pvt<br>Ltd VS UT of J&K &<br>Ors   | Mr. Ashwani Kumar JKAS, Secretary,<br>JKWRA                                       |
| 30  |   | M/S Magpie Hydel<br>Construction Industries<br>Private Limited VS<br>Union of J&K and others   | Mr. Ashwani Kumar JKAS, Secretary,<br>JKWRA                                       |
| 31  | OA No.<br>979/2025                          | titled Manita Sharma Vs<br>UT of J&K & Ors.  | Er. Pawan Deep Singh Soni, Executive<br>Engineer, MID- Dharmari                   |
| 32  | WP(C) No.<br>3314/2019                      | titled Pardeep Singh<br>Sambyal Vs State of J&K<br>and others  | Er. Sh. Virender Singh, Executive<br>Engineer, FCD, Samba                         |
| 33  | O.A. No.<br>1010/2025                       | titled Ravinder Kumar<br>Gupta Vs. Audit &<br>Account Department   | Er. Sanjay Kumar Badhan, T.O. to Chief<br>Engineer, I&FC Deptt., Jammu.           |

|    |   |   |  |
|----|---|---|--|
| 34 | WP(C)<br>/2025                              | UT of J&K and Ors. Vs<br>Som Raj.                             | Er. Desraj Sharma, Executive Engineer,<br>ID-1, Jammu                            |
| 35 | WP (C) No.<br>/2025 in<br>O.A 782/2024      | Rattan Chand Vs UT  | Er. Girdhari Lal Executive Engineer Jal<br>Shakti (PHE) Civil/Mech Kathua        |
| 36 | WP (C) No.<br>/ 2025<br>in O.A<br>1532/2023 | Tilak Raj &Others Vs UT                                       | Er. Girdhari Lal Executive Engineer Jal<br>Shakti (PHE) Civil/Mech Kathua        |
| 37 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Ramesh<br>Chander Sharma | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 38 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Paramjit<br>Singh        | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 39 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Kuldeep<br>Sharma        | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 40 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Vijay Kumar              | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 41 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Kuldeep Raj              | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 42 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Pritam Chand             | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 43 | WP(C) ----2025                              | UT of Jammu & Kashmir<br>and ors. Vs Rattan Chand             | Er. Vipin kumar, Executive Engineer Jal<br>Shakti (PHE) City Division - II Jammu |
| 44 | M.A./857/2025<br>in O.A<br>616/2022         | Javid Ahmed Vs Jal<br>Shakti Department and<br>ors            | Er. Naresh Kumar, Executive Engineer   |
| 45 | O.A No.<br>851/2021                         | Ravinder Kour   | Anjali Koul<br>Under Secretary to Government, Jal<br>Shakti Department           |
| 46 | OA No.<br>1208/2024                         | Bodh Raj  | Sahil Mahajan Under Secretary to<br>Government, Jal Shakti Department            |
| 47 | OA No.<br>213/2024                          | Dev Raj   | Sahil Mahajan<br>Under Secretary to Government, Jal<br>Shakti Department         |

*Naresh Kumar*